Annexure-3

Name of the corporate debtor: SUPREME & COMPANY PRIVATE LIMITED; Date of commencement of CIRP 05.06.2024;

List of creditors as on: 02.07.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	**M/s Consolidated Shipping Line (India) Pvt. Ltd.**	18-Jun-24	39,969,834.47		Supply of Services	No	Nil	No	NA	Nil	Nil		39,969,834.47	
2	**Salagram Power and Steel Pvt Ltd.**	25-Jun-24	11,490,024.97		Supply of material	No	Nil	No	NA	Nil	Nil		11,490,024.97	
3	**RBD Enterprises**	25-Jun-24	7,521,550.00		Supply of material	No	Nil	No	NA	Nil	Nil		7,521,550.00	
4	**M/s Giriraj Ispat Pvt. Ltd.**	25-Jun-24	4,315,898.93		Supply of material	No	Nil	No	NA	Nil	Nil		4,315,898.93	
			63,297,308.37											